

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA.
OA/050/00627/2015

Dated of order : 16th April, 2019

C O R A M

Hon'ble Shri Jayesh V. Bhairavia, Member [Judicial]
Hon'ble Shri Dinesh Sharma, Member [Administrative]

1. Kumari Suman, wife of Santosh Ray, resident of Village - + PO - Gauspur, Ijra, P.S. - Hajipur Sadar, District - Vaishali.
2. Pooja Kumari, vide of Pinku Sharma, resident of Village - Chaknoor, PO - Gadaisarai, PS - Hajipur Sadar, District - Vaishali.
3. Rinki Singh, wife of Manish Kumar, resident of Village - Sita Chowk Baguali, Brindawan Colony, Ward No.6, PS +PO - Hajipur Sadar, District - Vaishali.

Applicants.

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By Advocate : Mr. Om Prakash Om

Vs.

1. The Union of India, Ministry of Postal, through the D.G. cum Secretary, Department of Posts, Dak Bhawan, New Delhi.
2. The Chief Post Master General, Bihar Circle, Patna.
3. The Superintendent of Post Offices, Vaishali Division, Vaishali.
4. Postal Inspector, Mahua, District - Vaishali.
5. Assistant Postal Superintendent, Hajipur.
6. Postal Inspector, Hajipur.
7. Postal Inspector, Goraul Division, District - Vaishali.

Respondents.

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By Advicate : Mr. H.P.Singh, Sr. SC

O R D E R [oral]

Per Jayesh V. Bhairavia , Member [J] : Since the relief sought for by the applicants in the present OA is common in nature, their prayer for joining together is allowed.

2. The applicants have filed this OA seeking a direction upon the respondent authorities to publish the merit list of selected Branch Post Masters since they have secured higher marks.

3. The applicants' case in short is that in 2012, various posts of BPM [Branch Post Master] in different Sub Post Offices in Vaishali District was advertised/notified by the Superintendent of Post Offices, Vaishali Division, Vaishali [Respondent No.3]. The applicants having passed Matriculation Examination conducted by Mahakushal Baord of Secondary Education,

Jabalpur [M.P.], and secured higher marks, vide Annexure-A/1 series, have applied for the aforesaid Post. Thereafter, the applicants appeared before the respondent authorities for counseling on scheduled dates from 2013 to 2015.

4. The applicants submitted that till date the respondents have not published the merit list, hence the present OA.

5. The respondents in their written statement have categorically pleaded that the post of GDSBPM in different Sub Post Offices Branch in Vaishali District was advertised/notified. The applicant, Smt. Kumari Suman has submitted her application against each notification except notification No.A-5 dated 14.11.2013 for the post of GDSBPM, Chechar BO in account with Budupur Bazar S.O. Smt. Rinki Singh has submitted applications except notification no.A-107 dated 14.11.2013, A-168 dated 14.11.2013 and A-237 dated 14.11.2013 and Smt. Pooja Kumari has submitted applications for all the posts.

6. Upon thorough scrutiny, a list of 50 candidates securing higher marks in matriculation/equivalent examinations and fulfilling other eligibility criteria along with their application were sent to the concerned Sub Divisional Heads for verification of original certificates/documents. The respondents submitted that the applicants appeared before the authority concerned for verification of their documents. But during the course of verification it was found that the name of Mahakoshal Board of Secondary Education, Jabalpur [M.P.] neither appear in the list of member Boards of COBSE [Council of Boards of School Education in India] nor in the list of recognized Board of the Ministry of H.R.D. [Annexure[R/1] and since all the applicants having matriculation certificates issued by the Mahakoshal Board of Secondary Education, Jabalpur, their candidature could not be considered for engagement for the post of GDSBPM.

7. Heard the learned counsel for the parties and gone through the available materials on records.

8. Having considered the aforesaid rival submissions of the parties, we have come to the conclusion that since the matriculation certificates produced by the applicants before the authorities concerned was not found in the list of recognized Board of the Ministry of HRD, the respondents have rightly not considered the candidature of the applicants. Accordingly, the OA lacks merit.

9. The OA stands dismissed. No costs.

Sd/-

Sd/-

[Dinesh Sharma]M[A]

[Jayesh V. Bhairavia]M[J]

mps.